

IN THE NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
NEW DELHI

No.CA(CAA)-104(ND)/2017

SECTION: UNDER SECTIONS 230-232 OF THE COMPANIES ACT, 2013

IN THE MATTER OF:

M/s Weltime Housing and Finance Pvt. Ltd.

..... ..Petitioner

V/s

.....Respondent

Order delivered on 23.08.2017

Coram:

R.VARADHARAJAN
Hon'ble Member (Judicial)

For the Petitioner


: Mr. Mahesh Agarwal, Advocate
Mr. Rajeev Kumar, Advocate

For the Respondent

:

ORDER

Order reserved.


(R.VARADHARAJAN)
MEMBER (JUDICIAL)

U.D.Mehta
23.8.2017